

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2018

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Ms. Parichita Chowdhury for
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Ankit Lal for R-2

ORDER

The learned counsel, appearing for the Appellant prays for one week's time to enable her to file affidavit of service.

Submission made by the learned counsel appearing for the Appellant as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file affidavit of service on or before 31.07.2018

List the matter on **07.08.2018**.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member